

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

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LOK SABHA

UNSTARRED QUESTION NO.840

TO BE ANSWERED ON FRIDAY THE 14<sup>TH</sup> DECEMBER, 2018  
AGRAHAYANA 23, 1940 (SAKA)

GST ON SOLAR PRODUCTS

**840. KUNWAR BHARATENDRA :**

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has taken steps to bring in clarity on the Goods and Services Tax (GST) rates applicable to the bundled solar products/services and individual components; and

(b) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI SHIV PRATAP SHUKLA)

**(a) and (b):** The GST rate on supply of goods and services has been prescribed on the recommendation on the GST council. The issues raised by the trade for clarity of GST rate on bundled solar products/services and individual components shall be placed before the GST council for appropriate recommendation.

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